

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CA(CAA)/35(CHE)/2024
Name of Petitioner :
& Hari Investments Pvt Ltd and Anr
Name of Respondent :
Section : Sec 230-232 of CA, 2013

ORDER

Present: Mr. R.Inbaraja, Ld. Counsel for Applicant.

Arguments partly heard.

List the Application for further hearing on **07.08.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)